

- Government granted across the board extension in the licence period by 5-10 years to the existing licensees of cellular and basic services without linking such extension with their performance. Thus, government lost the option of not granting extension to defaulting licensees after initial period of licence, for not properly discharging their contractual obligations or failing to provide services/coverage as required.
- The decision for migration of existing licensees from fixed licence fee regime to revenue sharing regime has been taken on the basis of the advice of Attorney General that continuance of these licensees under the existing regime though legally possible, would create serious financial problems. No such apprehensions were expressed by expert Group on Telecommunications (GoT) headed by Deputy Chairman Planning Commission, who was in a better position to make such assessment. GoT did not recommend switchover by existing licensees to NTP-99 after study of financial conditions of the projects of the existing licensees prepared by BICP.

**Allocation for Information Technology for Twelfth Five Year Plan**

2223. SHRI A. ELAVARASAN: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Ministry has sought an allocation of ₹ 81.378 crore in the Twelfth Plan to boost Electronics Systems and Designs Manufacturing;
- (b) if so, details thereof;
- (c) whether the target is part of the draft National Policy of Electronics, 2011 which calls for investment of 100 billion US dollars in this sector and create 28 million jobs by 2020;
- (d) if so, details thereof;
- (e) whether the move is important as Indian electronic hardware production constitutes only around 1.31 per cent of the global production and the country's imports are expected to raise from 50 per cent to 75 per cent; and
- (f) if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) No, Sir. The Department of Electronics and Information Technology (DeitY) has sought an allocation of Rs.33,400 crore in the Twelfth Five Year (2012-17) Plan for the programme "Promotion of Electronics Hardware Manufacturing".

- (b) The break-up of the proposed allocation for the programme is as under:

Sl. No.	Programme	Outlay (Rs. in crore)
1.	National Electronics Mission (NEM) (including Marketing and Brand development)	100
2.	Infrastructure and Ecosystem (Special Incentive Package Scheme (SIPS), Modified SIPS, Electronics Manufacturing Clusters (EMC), etc.)	20,000
3.	Semiconductor Fabs	10,000
4.	Electronics Development Fund (EDF)	3,000
5.	Standards/Test Certification (Strengthening testing infrastructure, Administrative setup, Trainings and Publicity, etc.)	275
6.	Other Programmes	25
TOTAL:		33,400

(c) and (d) The proposed allocation in the Twelfth Plan for the Programme, "Promotion of Electronics Hardware Manufacturing" has been sought keeping in view the objectives of the draft National Policy on Electronics 2011.

(e) and (f) Yes, Sir. The allocation is required to fund various strategies outlined in the draft National Policy on Electronics 2011.

#### **Effect of mobile towers on wildlife**

2224. SHRI BALWINDER SINGH BHUNDER: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the Ministry of Environment and Forests has opined that radiation from mobile towers may have varying effect on wildlife especially the birds and bees;

(b) if so, whether that Ministry has issued some advisory to the Ministry of Communications regarding installation of mobile towers;

(c) if so, the details of the advisory and the reaction of the Ministry; and

(d) the efforts made to ensure that radiation from mobile towers does not harm the wildlife in the country?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) The Ministry of Environment and Forests had constituted an "Expert Committee to study the possible